

SPECIAL BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1145(KB)2020
IA(I.B.C)/1396(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	ABIS EXPORTS INDIA PRIVATE LIMITED VS JASSI PROPERTIES & CONSTRUCTION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Pathik Choudhury, Adv. : For Resolution Professional

ORDER

1. Ld. Counsel for the RP present.
2. **IA(I.B.C)/1396(KB)2024**
 - i. Ld. Counsel seeks leave to file the instant application. On being satisfied with the prayer, leave is granted.
 - ii. Registry is directed to issue notice to respondent by way of speed post and e-mail and place tracking information on record.
 - iii. Post this IA on **26/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**